

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 29/59/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

**NAME OF THE COMPANY: M/s Kamal Corporation Pvt. Ltd. & Ors. Vs.
M/s Vavasi Telegence Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Suchi Sejwar, Advocate for the Petitioner

ORDER

A request for adjournment is made by the Ld. Counsel for the Petitioner
on the ground that the arguing counsel is in personal difficulty.

At her request adjourned to 20th March, 2018. ✓

Sd = / -

(S. K. Mohapatra)
Member (T)

Sd = / -

(Ina Malhotra)
Member (J)